

O.A. No. 504 of 2012

Dillip Kumar Behera.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated: 26.07.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. T.Rath, Ld. Counsel for the applicant
and Mr. H.K.Tripathy, Ld. Counsel appearing for the
Respondents-KVS.

Mr. Rath, Ld. Counsel for the applicant, by filing
a memo dated 25.07.2012 submits that order of the transfer of
the applicant has been cancelled and, accordingly, this O.A.
has become infructuous. He seeks to withdraw this O.A.

In view of the above, the O.A. stands dismissed
as withdrawn.


MEMBER (Judl.)


MEMBER(Admn.)

RK